

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

CP 65/99
in
OA 2654/96

33

New Delhi, this the 15th day of September, 1999

HON'BLE SH. S. R. ADIGE, VICE CHAIRMAN (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Shri Yasin Khan s/o late Munshi Khan,
Working as SOM (Constrn)
Railway Quarter No. 112,
Parker Road, Moradabad.

...Petitioner

(By Advocate: Shri K.K.Patel)

Vs.

1. Shri S.P.Mehta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Shri R.K. Sarkar,
Chief Administrative Officer (Constrn)
Northern Railway, Kashmere Gate,
Delhi. Respondents

(By Advocate: Mrs. Meera Chhibber)

O R D E R (ORAL)

By Hon'ble Sh. S.R. Adige, Vice-Chairman (A):

1. Heard both sides.
2. Mrs. Meera Chhibber, counsel for respondents invites our attention to respondents' order dated 27.7.1999 (Annexure R-II) appointing applicant as Supervisor Works (Apprentice) in the grade of Rs. 4500-7000/- . She states further that in accordance with para 5 of respondents' reply applicant shall be entitled to consequential benefits with effect from the date he passes the training course and his seniority will be determined in accordance with rules and instructions on the subject.

(3A)

3. In view of the above this C.P. does not
survive and is dismissed. Notices discharged. No costs.

Kuldeep
(KULDIP SINGH)
MEMBER (J)

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(S.R. ADIGE)
VICE CHAIRMAN (A)

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